

(ii) The National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida and Indian Institute of Entrepreneurship (IIE), Guwahati are two autonomous organizations functioning under the administrative control of MSDE. The major activities of the Institutes include Entrepreneurship Orientation Programmes, Entrepreneurship Development Programmes(EDP), Training of Trainers, Management Development Programmes, Entrepreneurship-cum-Skill Development Programmes, including Cluster Intervention, with IIE, Guwahati having focus on North Eastern Region. The other projects being implemented include 'Entrepreneurship Development in Six Holy Cities', 'Entrepreneurship Development of Jail inmates of Uttar Pradesh etc. In Hooghly district of West Bengal, a total 201 beneficiaries were trained by NIESBUD . Further, IIE, Guwahati has trained 9,845 youth from North Eastern Region during FY 2021-22.

(iii) MSDE is also implementing (Economic Empowerment of Women Entrepreneurs and Start-ups by Women(WEE) supported by GIZ, on behalf of the German Federal Ministry for Economic Cooperation and Development(BMZ), to improve the framework conditions for women led enterprises in India. The project aims to pilot incubation and acceleration programmes for women micro-entrepreneurs, enabling them to start new businesses and scale up existing enterprises in the States of Maharashtra, Rajasthan, Telengana, Uttar Pradesh and 08 North Eastern States of the country. A total of 909 women entrepreneurs have been supported under the project under both incubation and acceleration support programmes.

(iv) MSDE is implementing the Scheme of Jan Shikshan Sansthan through NGOs. Jan Shikshan Sansthans (JSSs) are imparting skill training to non-literate, neo-literates, persons with rudimentary level of education upto 8th and school dropouts upto 12th standard in the age group of 15-45 years in rural areas and urban slums. The state/UT wise beneficiaries trained in various trades by the JSSs during 2021-22 is given at **Annexure-II**. At present, there is no JSS in Amravati, Maharashtra & Hooghly district of West Bengal.

Further, initiatives of Ministry of Rural Development for entrepreneurship/ training to rural youth is given under:-

(i) Ministry of Rural Development (MoRD) is implementing Rural Self Employment Training Institutes (RSETIs) programme to promote entrepreneurship/training to rural poor youth in various trade in rural areas. RSETI is a Bank lead- MoRD funded training institution established by the Sponsor Banks in their Districts, to provide training for Skill and Entrepreneurship Development. Under RSETI, 590 RSETIs are functioning for providing skill and entrepreneurship training to rural unemployed youth to facilitate them to engage themselves by commencing their own self-employment ventures/activities. The physical progress (State-wise) of RSETI is placed at **Annexure-III**. The details of Amravati district of Maharashtra, and Hooghly district of West Bengal are given below:

Name of the State	Name of the District	FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23 (till 30 th June 2022)	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
Maharashtra	AMRAVATI	762	547	497	351	509	360	162	25
West Bengal	HOOGHLY	626	228	250	376	451	471	159	13

(ii) Ministry of Rural Development is implementing Start-up Village Entrepreneurship Programme (SVEP) as a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) with the objective of helping the rural poor to set-up enterprises at the village level in non-agricultural sectors. The operational unit of the project is Block. A maximum of 2,400 enterprises can be supported in one Block with the approved funds. The maximum budget for one Block under SVEP is Rs. 597.76 lakhs. A total of 1,97,168 enterprises across 23 States/UTs have been supported so far. NIESBUD, Noida and IIE, Guwahati have been empanelled as National Resource Organization (NRO) under Start-up Village Entrepreneurship Programme (SVEP) for Non-farm Livelihoods to support States/UTs for capacity building/ training and programme implementation.

(b) The State-wise funds allocated for training of rural youth under RSETI and funds sanctioned under SVEP scheme of Ministry of Rural Development are given in **Annexure-IV**.

(c) Third party evaluation of Schemes of MSDE undertaken is as given under:-

PMKVY: PMKVY 2.0 was evaluated by NITI Aayog in October, 2020 under jobs and skills sector. The impact evaluation study draws inference of the scheme level contribution to the larger jobs and skills sector along with clear reflection of following strength and outcome achieved during implementation:

- (i) The training provided under the scheme is relevant to the employers and they prefer candidates trained under PMKVY compared to untrained candidates.
- (ii) 52 percent of the candidates who were placed in full time/part time employment and had completed training under the RPL component received higher salary or felt that they will get higher salary compared to their peers who have no certification.
- (iii) About 94 percent of the employers surveyed reported that they would hire more candidates trained under the scheme.
- (iv) About 67 percent and 18 percent of the employers surveyed reported that the overall experience with respect to the recruitment process was good and very good, respectively.

Further, third-party impact evaluation of the scheme PMKVY 2.0 (2016-20) was conducted by the Indian Institute of Public Administration (IIPA). The impact evaluation study draws following inference:

- (i) The maximum percentage of beneficiaries (70.5%) received placement in their desired skill sector.
- (ii) To ensure that high standards of quality are maintained by PMKVY Training Centres, NSDC and empanelled inspection agencies use various yardsticks. These involve validations, surprise visits, and monitoring through the Skill India Portal (SIP) (erstwhile Skills Development Management System (SDMS)). These standards are intensified using the latest technologies.
- (iii) As an impact of the scheme, 118.2% change in monthly wages of beneficiary trainees has been recognized. Average monthly remuneration/wages of surveyed beneficiaries increases from Rs. 8,422.64 to Rs. 17,871.26 post completion of training under PMKVY 2016-20.

PM YUVA: Third-party evaluation of the scheme PM YUVA was conducted by Social Network India Pvt. Limited. The evaluation study draws following inferences:-

- (i) 98.7 percent of respondents were pleased with the quality and utility of the EDP training attended under the scheme. 54.5 per cent of mentoring and handholding respondents have successfully initiated their ventures. 68.6 percent of the respondents reported motivation for self-employment/employment generation and 56.5 percent acquired entrepreneurship skills.

JSS: Third-party impact evaluation of the scheme JSS was conducted by the Indian Institute of Public Administration (IIPA) & it was completed by July, 2020. As per the report, women representation is 79%; rural share is 50.5%; 73.4% change in the employment for enhanced livelihood; 89.1% change in the average income of each beneficiary; 85.7% mobilization of beneficiaries by JSS.

(d) The number of centres set up under PMKVY in Hooghly district of West Bengal, Amravati district of Maharashtra and Sheohar, Sitamarhi and East Champaran districts of Bihar and Tamil Nadu (as on 30.06.2022):

State	District	Total TCs (PMKVY 1.0, 2.0 and 3.0)
Bihar	East Champaran	37
Bihar	Sheohar	11
Bihar	Sitamarhi	19
Maharashtra	Amravati	47
West Bengal	Hooghly	89
Tamil Nadu		2457

At present, 304 JSSs are sanctioned in 298 districts in 26 States and 7 UTs, including Sitamarhi and East Champaran districts of Bihar.

RSETIs are set up in 571 districts across the country, including Hooghly district in West Bengal, Amravati districts of Maharashtra and Sheohar, Sitamarhi and East Champaran districts of Bihar and Tamil Nadu.

Annexure-I

Annexure-I referred to in reply to Part(a) of Lok Sabha Unstarred Question No. 3456 regarding 'Promotion of Entrepreneurship in Rural Areas' to be answered on 08.08.2022

PMKVY overall (PMKVY 1.0, 2.0 and 3.0) training status (STT and RPL) (as on 30.06.2022):

S. No	State / UT	Enrolled	Trained / Oriented	Assessed	Certified	Reported Placed
1	Andaman and Nicobar Islands	4,175	3,742	2,895	2,452	124
2	Andhra Pradesh	4,77,751	4,56,731	4,25,489	3,77,705	1,11,418
3	Arunachal Pradesh	86,835	83,600	70,116	63,911	11,696
4	Assam	7,38,038	7,18,073	5,86,028	5,26,213	65,443
5	Bihar	6,59,139	6,30,104	5,79,454	4,94,275	1,26,631
6	Chandigarh	28,804	26,706	24,791	21,609	6,350
7	Chhattisgarh	1,89,560	1,77,540	1,54,740	1,27,374	27,940
8	Delhi	5,23,941	5,01,925	4,58,609	3,99,095	78,237
9	Goa	10,911	9,961	8,448	7,607	1,105
10	Gujarat	4,32,137	4,09,889	3,67,785	3,33,043	68,607
11	Haryana	6,79,411	6,47,605	5,91,445	5,32,049	1,58,836
12	Himachal Pradesh	1,57,545	1,47,629	1,35,680	1,21,104	26,621
13	Jammu and Kashmir	3,28,874	3,09,271	2,85,500	2,56,576	52,199
14	Jharkhand	2,84,368	2,71,585	2,42,061	2,17,963	28,798
15	Karnataka	5,46,582	5,14,888	4,62,382	4,13,247	74,110
16	Kerala	2,72,794	2,53,805	2,19,247	1,98,636	25,843
17	Ladakh	3,695	3,073	2,510	1,944	1,036
18	Lakshadweep	270	270	124	79	0
19	Madhya Pradesh	9,41,277	8,98,529	8,28,353	7,12,801	2,19,972
20	Maharashtra	12,53,209	12,14,819	10,81,346	9,64,032	80,502
21	Manipur	96,717	90,279	80,055	73,650	15,646
22	Meghalaya	49,160	47,382	43,143	37,402	12,508
23	Mizoram	34,181	31,859	26,576	23,178	9,566
24	Nagaland	43,112	41,931	35,652	32,512	5,882
25	Odisha	5,81,320	5,47,212	4,83,988	4,26,947	71,028
26	Puducherry	31,121	30,267	28,572	25,952	10,436
27	Punjab	4,54,906	4,32,274	4,01,021	3,52,619	1,28,632
28	Rajasthan	11,23,147	10,92,520	10,33,960	9,55,019	1,83,768
29	Sikkim	14,795	13,607	12,206	10,637	3,777
30	Tamil Nadu	7,88,397	7,58,966	6,96,126	6,21,107	1,71,684
31	Telangana	4,42,437	4,20,793	3,90,622	3,45,800	1,12,921
32	The Dadra and Nagar Haveli and Daman and	10,394	10,103	9,589	8,569	2,817

	Diu					
33	Tripura	1,42,938	1,38,962	1,15,193	1,02,874	17,846
34	Uttar Pradesh	20,19,707	19,40,428	17,81,889	15,81,913	3,36,688
35	Uttarakhand	2,08,985	2,01,560	1,81,898	1,59,402	52,260
36	West Bengal	6,05,018	5,83,123	5,34,057	4,60,865	1,15,683
	Total	1,42,65,651	1,36,61,011	1,23,81,550	1,09,90,161	24,16,610

PMKVY (PMKVY 1.0, 2.0 and 3.0) training status (STT and RPL) in Amravati and Hooghly districts (as on 30.06.2022):

State	District	Enrolled	Trained	Assessed	Certified	Reported Placed
Maharashtra	Amravati	15,703	15,148	13,451	11,332	2,108
West Bengal	Hooghly	39,626	37,945	34,913	30,449	10,493

Annexure-II**Annexure-II referred to in reply to Part(a) of Lok Sabha Unstarred Question No. 3456 regarding 'Promotion of Entrepreneurship in Rural Areas' to be answered on 08.08.2022**

State / UT wise trained beneficiaries under JSS Scheme in the year 2021-22

S. No.	State/UT	2021-22
1.	Andaman and Nicobar	900
2.	Andhra Pradesh	11699
3.	Assam	9139
4.	Bihar	28769
5.	Chandigarh	1600
6.	Chhattisgarh	18151
7.	Dadra And Nagar Haveli And Daman And Diu	2379
8.	Delhi	5440
9.	Goa	1740
10.	Gujarat	19228
11.	Haryana	8939
12.	Himachal Pradesh	8424
13.	Jammu And Kashmir	2396
14.	Jharkhand	9964
15.	Karnataka	18735
16.	Kerala	16148
17.	Madhya Pradesh	52222
18.	Maharashtra	38479
19.	Manipur	6285
20.	Mizoram	900
21.	Nagaland	1812
22.	Odisha	40635
23.	Punjab	3567
24.	Rajasthan	12443
25.	Tamil Nadu	14045
26.	Telangana	10398
27.	Tripura	2610
28.	Uttar Pradesh	88648
29.	Uttarakhand	12433
30.	West Bengal	13868
	Grand Total	4,61,996

Annexure-III

Annexure-III referred to in reply to Part(a) of Lok Sabha Unstarred Question No. 3456 regarding 'Promotion of Entrepreneurship in Rural Areas' to be answered on 08.08.2022

State-wise/Year-wise physical progresses in RSETI

Sl No.	State/UT	FY 2019-20		FY-2020-21		FY-2021-22		FY 2022-23 (till 30.06.2022)	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Andhra Pradesh	9884	7179	5002	3836	7817	6522	1996	1075
2	Arunachal Pradesh	211	294	18	57	225	0	0	158
3	Assam	11922	7680	7208	5145	10017	8335	3454	925
4	Bihar	24961	18393	14868	10817	21268	14330	4661	1326
5	Chattisgarh	12146	8209	7003	4927	10030	7257	2336	609
6	Gujarat	20447	14075	11233	7859	15993	12863	4720	889
7	Haryana	14391	10493	11301	6744	11045	8176	2592	861
8	Himachal Pradesh	4949	3541	3227	2019	4750	3208	1587	369
9	Jharkhand	15911	12630	11467	7982	13725	10828	2476	687
10	Karnataka	24676	20257	16333	12649	18332	17059	4558	2740
11	Kerala	10236	9610	5090	4752	5980	5801	1866	1310
12	Madhya Pradesh	31521	20982	19180	15530	22956	18490	5348	1509
13	Maharashtra	24614	19668	16559	13033	19606	15251	4750	931
14	Manipur	495	351	287	277	364	301	160	97
15	Meghalaya	1629	989	959	687	1649	868	519	162
16	Mizoram	939	957	613	457	651	636	146	64
17	Nagaland	356	202	199	118	338	272	151	24
18	Odisha	20489	14933	15321	11574	16049	13978	4003	1520
19	Punjab	9280	5605	7501	5489	9241	6972	2690	1099
20	Rajasthan	27023	18789	19904	12682	23160	19032	5977	3267
21	Sikkim	364	489	202	134	203	146	30	3
22	Tamil Nadu	27112	17790	15233	12517	17187	14796	5610	2269
23	Telangana	6435	5714	3703	2647	5413	5214	1559	338

24	Tripura	2533	1775	1893	836	2274	1781	756	62
25	Andaman and Nicobar Islands	489	316	318	135	412	381	13	44
26	D & N Haveli	763	509	560	437	561	447	81	2
27	Jammu & Kashmir	8662	7022	4552	3955	5277	4148	1709	841
28	Ladakh	603	233	408	328	535	384	123	68
29	Lakshadweep	36	0	162	98	139	34	66	0
30	Puducherry	762	543	583	420	568	485	133	119
31	Uttar Pradesh	50845	38070	41995	27673	52909	46948	15836	4708
32	Uttarakhand	6765	5387	6383	4829	6258	4413	1465	544
33	West Bengal	12576	8960	5876	4591	9182	7073	2460	794
	TOTAL	384025	281645	255141	185234	314114	256429	83831	29414

Annexure-IV

Annexure-IV referred to in reply to Part(b) of Lok Sabha Unstarred Question No. 3456 regarding 'Promotion of Entrepreneurship in Rural Areas' to be answered on 08.08.2022

State-wise/Year-wise Allocation under RSETI**(Amount Rs. in Lakh)**

S.N.	State/ UT	2019-20	2020-21	2021-22
1	A&N Islands	0.00	0.00	22.21
2	Andhra Pradesh	128.18	391.83	0.00
3	Arunachal Pradesh	0.00	0.00	0.00
4	Assam	75.80	64.76	0.00
5	Bihar	401.30	102.58	644.10
6	Chhattisgarh	0.00	147.22	0.00
7	D&N Haveli	0.00	45.24	0.00
8	Gujarat	327.85	322.72	0.00
9	Haryana	241.97	0.00	0.00
10	Himachal Pradesh	0.00	0.00	0.00
11	J&K	0.00	402.69	0.00
12	Jharkhand	180.33	403.75	430.07
13	Karnataka	263.19	723.46	0.00
14	Kerala	216.27	162.48	0.00
15	Lakshadweep	0.00	0.00	0.00
16	Madhya Pradesh	1277.06	600.40	3542.63
17	Maharashtra	237.85	1074.94	0.00
18	Manipur	21.09	8.21	0.00
19	Meghalaya	21.35	9.69	0.00
20	Mizoram	0.00	19.81	0.00
21	Nagaland	8.13	6.70	0.00
22	Odisha	235.65	581.34	588.07
23	Pondicherry	19.94	0.00	0.00
24	Punjab	64.28	193.10	305.05
25	Rajasthan	368.80	436.86	0.00
26	Sikkim	0.00	0.00	0.00
27	Tamilnadu	552.56	528.35	0.00
28	Telangana	134.90	795.20	0.00
29	Tripura	22.91	67.31	0.00
30	Uttar Pradesh	156.55	836.72	2852.93
31	Uttarakhand	0.00	298.34	0.00
32	West Bengal	113.20	113.29	0.00
	Total	5069.16	8336.99	8385.06

State-wise fund sanctioned and central share under Start-up Village Entrepreneurship Programme since inception (as on 28th February, 2022)

S. No	State/UT	Funds sanctioned (Rs.lakhs)	Central share (Rs. lakhs)
1	Andhra Pradesh	4535.30	2721.18
2	Arunachal Pradesh	30.00	27.00
3	Assam	1571.57	1414.41
4	Bihar	6704.21	4022.53
5	Chhattisgarh	3626.17	2175.70
6	Goa	30.00	18.00
7	Gujarat	1617.20	970.32
8	Haryana	2967.90	1780.74
9	Himachal Pradesh	30.00	27.00
10	Jammu & Kashmir	1111.09	999.98
11	Jharkhand	7056.03	4233.62
12	Karnataka	1196.73	718.04
13	Kerala	8386.29	5031.77
14	Madhya Pradesh	7350.52	4410.31
15	Maharashtra	4195.00	2517.00
16	Manipur	565.40	508.86
17	Meghalaya	444.34	399.91
18	Mizoram	900.03	810.03
19	Nagaland	1172.37	1055.13
20	Odisha	5310.51	3186.31
21	Punjab	1016.59	609.95
22	Rajasthan	2680.50	1608.30
23	Sikkim	463.77	417.39
24	Tamil Nadu	1078.40	647.04
25	Telangana	5768.12	3460.87
26	Tripura	564.21	507.79
27	Uttar Pradesh	9705.19	5823.11
28	Uttarakhand	981.10	882.99
29	West Bengal	5570.13	3342.08
	Total	86,628.67	54,327.37
